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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/ 9988 /2024/A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Dhubri

Dated Guwahati, the 30th September, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJ.XII-1/2024/11525/E, dated 17.09.2024

Sir,

With reference to the above, I am directed to inform you that Smti. Prateeksha Mohan, Civil Judge (Jr. Div.) No. 1, Dhubri, has been allowed to avail LTC for the block period of 2022-2024, to travel to Hyderabad and return, along with her husband Amarjyoti Sonowal, Judicial Magistrate First Class, Dhubri (subject to the condition that Shri Amarjyoti Sonowal, Judicial Magistrate First Class, Dhubri, will not be eligible for separate LTC benefit for this block period), w.e.f. 06.10.2024 to 12.10.2024, by the shortest possible route, as per existing Rules.

Smti. Prateeksha Mohan may be informed accordingly.

Yours faithfully,

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REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/9989-9992/2024/A.

Dated 30th September, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Smti. Prateeksha Mohan, Civil Judge (Jr. Div.) No. 1, Dhubri, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

REGISTRAR (VIGILANCE)

30/9/24